

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/544/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: NAG LEATHERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the sides. The matter is dismissed in default.

> (K. Anantha Padmana bha Swamy) Member (Judicial)

bc